

**PROFORMA-II**

**STATEMENT OF MOVABLE PROPERTY AS ON 31st MARCH 2011**

Name of the M.L.A (in full) and to which the Office belong:

Present Post held:

Present Pay (i) Basic Pay :

(ii) Gross Salary :

Sl. No.	Name and Details of Liquid assets	Year of Acquisition	How Acquired whether by purchase, inheritance, gift or otherwise with date of acquisition and name with details of persons whom acquired	Value at the time of Acquisition	If not in own Name had and his/her relationship with public servant	Present Value	Remarks
1	Jewelry (Gold/Silver/Diamond/Precious/Semi-precious stones etc.)	3	BY GIFT	5	6	7	8
1					SELF - 50gms GOLD WIFE - 60gms GOLD - SILVER - 1kg	R. 3,08,000/-	
2	Motor Vehicles (Scooter, Motor Cycle, Car etc.)	2010-2011	BY PURCHASE	6,00,000/-	SELF	7,00,000/-	
3	Home Appliances (Air Conditioner, Refrigerator, Washing Machines, Music Systems, RO Systems, Television etc.)	2007 2008 2009	BY PURCHASE	6,40,000/- On all Home Appliances	SELF	R. 20,000/-	
4	Electronic Equipments (Computer/Laptop etc.)	—	—	—	—	—	—
5	Furniture	2005	BY PURCHASE	Rs. 20,000/-	SELF	10,000/-	—

Date: 20.11.2011

Signature... *[Signature]*

Note: The declaration form is required to be filled in and submitted by every member giving particular of all movable property held by him either in his own or in the name of his family members or in the name of any other persons. The list of items is not extensive but indicative in nature. In case where it is not possible to access the value accurately the approximate value in relation to the present condition may be indicated.